

**LOK SABHA
UNSTARRED QUESTION NO.2434
TO BE ANSWERED ON 14th December, 2015**

NATURAL GAS RESERVE

**2434. SHRI ARJUN MEGHWAL:
SHRI ASHWINI KUMAR CHOUBEY:
SHRI M. CHANDRAKASI:
SHRI C.S. PUTTA RAJU:
SHRI BHARATHI MOHAN R.K.:**

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM & NATURAL GAS be pleased to state:

- (a) the details of onshore/offshore hydro-carbon reserves of crude oil and natural gas along with the quantum of oil and natural gas reserves being explored by the public/private sector companies during the last three years and the current year oilfield/block/company/State/UT-wise;
- (b) whether some public/private sector companies including Oil and Natural Gas Corporation Limited (ONGC) and Oil India Limited (OIL) have found some oil and natural gas reserves in North/Western part of Rajasthan, North and South fields of Mumbai High, Cochin and Tamil Nadu;
- (c) if so, the details thereof along with the expenditure incurred thereon and the time by which the production is likely to be started, company/oilfield/State/UT-wise;
- (d) the details of survey conducted/proposed to be conducted by public/private companies including Oil and Natural Gas Corporation Limited (ONGC) and Oil India Limited (OIL) and number of hydrocarbon blocks discovered/awarded and status of commercial production and quantum of oil/gas produced from these blocks including Krishna-Godavari (KG) and KG D6 basins, oil field/block/ company/State/UT-wise including Tamil Nadu; and
- (e) whether some exploration blocks have been surrendered and due to lack of clearance and other reasons and if so, the details thereof along with number of such blocks surrendered and name of companies which are affected and steps taken to remove the hurdle in this regard, block/ company-wise?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (श्री धर्मन्द्र प्रधान) (स्वतन्त्र प्रभार)

**MINISTER OF STATE (I/C) IN THE MINISTRY OF PETROLEUM & NATURAL GAS
(SHRI DHARMENDRA PRADHAN)**

(a) to (e): The information is being collected and will be laid on the table of the House.
